

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 182

TO BE ANSWERED ON DECEMBER 11, 2018

HOUSING FOR ALL

No. 182 SHRI J. T. NATTERJEE:
ADV. JOICE GEORGE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether India's ambitious "Housing for All" project is likely to achieve its goal in urban areas and if so the details thereof;**
- (b) whether the Government has specific schemes/programmes for a slum-free India and if so the details thereof;**
- (c) whether 'Housing for All' the project calls for twenty million houses to be built in urban areas, in over 2,500 cities across the Country and if so, the details thereof; and**
- (d) whether the Government is facing any difficulty in the implementation of the scheme and if so, the details thereof, State-wise?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) : Yes, Madam. The Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] Mission, launched on 25.06.2015, aims to provide admissible central assistance for all housing requirement as may be proposed by States/UTs during the Mission period to achieve the goal of 'Housing for All by 2022'.

(b) :Yes, Madam. 'In-situ' Slum Redevelopment (ISSR) is a component under PMAY (Urban) under which State/UT Government may take up Slum redevelopment projects using land as a resource for providing houses to eligible slum dwellers. Slum rehabilitation grant of Rs.1.0 lakh per house, on an average, is admissible for all houses built in all such projects.

(c) : No,Madam.Ten million houses are to be constructed against validated demand across 4,325 citieswhich have been included in the PMAY (U) Mission. So far, 65,43,970 houses across 4,313 cities from 35 States/UTs have been sanctioned for construction. A total of 35,49,531 houses have been grounded and 12,26,530 houses have already been completed. State-wise details are annexed.

(d) : No,Madam.Ministry is rigorously monitoring the progress under the PMAY (U) to achieve the target of "Housing for All by 2022".

(Urban)

[as on 3rd Dec, 2018]

Sl. No.	Name of the State/ UT	Number of Cities with sanctioned houses	Financial Progress (Rs in Crore)		Physical Progress (Nos)					
			Central Assistance Sanctioned	Central Assistance Released	Houses for Construction		Houses grounded for construction under PMAY(U) and incomplete houses of NURM grounded after 2014	Completed houses under PMAY(U) and houses of NURM completed after 2014	Occupied houses under PMAY(U) and Vacant houses of NURM Occupied after 2014	
					Under PMAY(U)	Construction of incomplete house of NURM taken up after				
1	A&N Island (UT)	1	9.18	0.27	611	-	4	35	8	8
2	Andhra Pradesh	152	14,527.94	3,740.22	9,65,145	15,820	6,19,334	1,24,603	1,07,012	
3	Arunachal Pradesh	28	148.63	87.41	6,284	1,072	6,320	428	352	
4	Assam	95	864.67	343.59	57,528	3,469	30,678	1,470	2,933	
5	Bihar	142	3,610.89	962.88	2,31,758	20,820	1,02,938	26,898	35,751	
6	Chandigarh (UT)	1	2.72	2.72	126	4,960	5,086	5,086	2,815	
7	Chhattisgarh	165	3,134.93	815.78	2,10,434	13,322	86,143	24,346	26,195	
8	D&N Haveli (UT)	1	65.62	34.53	3,947	144	2,334	916	916	
9	Daman & Diu (UT)	2	13.05	6.19	794	-	573	233	233	
10	Delhi (UT)	5	139.59	139.59	6,244	40,580	46,824	30,224	7,860	
11	Goa	13	6.11	5.57	295	-	235	235	235	
12	Gujarat	188	6,310.84	3,468.66	3,87,049	23,119	3,04,333	1,63,923	1,72,469	
13	Haryana	84	3,943.89	494.87	2,50,088	1,465	25,536	8,530	8,771	
14	Himachal Pradesh	53	149.81	59.78	8,400	1,546	4,449	1,112	1,006	
15	Jammu & Kashmir	80	527.23	87.68	34,444	3,411	12,093	1,797	2,964	
16	Jharkhand	41	2,412.50	988.35	1,63,234	6,044	1,06,623	46,434	44,903	
17	Karnataka	269	6,523.98	2,553.51	4,10,468	5,396	1,96,184	75,956	78,585	
18	Kerala	94	1,389.85	930.02	89,270	7,291	63,401	19,324	19,001	
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-	
20	Madhya Pradesh	385	9,299.63	4,465.30	6,06,714	15,719	4,02,073	1,55,677	1,59,118	
21	Maharashtra	316	11,036.19	2,678.14	7,62,939	72,557	2,04,943	1,37,307	1,54,043	
22	Manipur	27	436.41	160.46	29,081	780	11,946	1,260	1,969	
23	Meghalaya	9	12.09	5.48	799	1,008	1,360	738	344	
24	Mizoram	23	455.90	83.42	29,863	548	2,407	1,183	1,551	
25	Nagaland	17	412.37	148.16	25,764	3,320	9,705	2,460	4,053	
26	Orissa	115	1,653.04	640.96	1,04,370	5,886	66,519	24,513	22,064	
27	Puducherry (UT)	6	143.99	59.30	9,529	1,040	4,439	1,090	943	
28	Punjab	165	757.47	258.90	51,356	3,792	28,128	7,997	7,612	
29	Rajasthan	154	2,603.61	674.64	1,62,516	28,768	88,757	48,668	48,546	
30	Sikkim	8	7.79	2.21	518	202	493	188	129	
31	TamilNadu	714	8,163.30	2,784.57	5,35,249	40,696	4,04,449	1,16,398	1,06,985	
32	Telangana	70	3,040.74	1,385.94	1,98,224	12,435	1,57,771	23,323	26,943	
33	Tripura	20	1,233.44	617.27	80,002	178	63,918	16,396	16,396	
34	Uttar Pradesh	657	11,673.19	2,709.02	7,60,268	31,324	2,95,948	59,616	58,585	
35	Uttarakhand	83	434.68	263.57	22,572	2,107	12,682	5,994	6,236	
36	West Bengal	130	5,126.12	1,705.91	3,38,087	36,101	1,80,874	92,199	92,023	
Grand Total :-		4,313	1,00,271.38	33,364.90	65,43,970	4,04,920	35,49,531	12,26,530	12,19,549	